

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 148 of 2014**

**Dated : 8<sup>th</sup> July, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Torrent Power Ltd.**

**..... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission**  
**Commission**

**..... Respondent(s)**

**Counsel for the Appellant(s)**

**:**

**Ms. Deepa Chawan**  
**Mr. H.S.Jaggi**

**ORDER**

Admit. Issue notice to the Respondents returnable on 22.08.2014.  
Dasti service is permitted. Registry is also directed to issue notice to the  
Respondents. ***Issue Public Notice.***

Post the matter on **22.08.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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